COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 378 OF 2017 & IA NO. 322 OF 2017

Dated: 11th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

SKS Ispat and Power Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Anand Barnard

Mr. Sanjay Kumar

Counsel for the Respondent(s) : Mr. Ritesh Khare for R-1

Mr. Apoorv Kurup for R-2

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on <u>24.01.2018</u>.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

ts/tpd